

SPECIAL BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/393(KB)2021
IA(I.B.C)/72(KB)2023,
IA(I.B.C)/1803(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS REFORM FERRO CAST LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For RP

Ms. Urmila Chakraborty, Adv.

Mr. Arun Gupta, RP

ORDER

1. Ld. Counsel for the parties present.
2. Despite service none appears for R2. He is directed to be present on the next date of hearing, failing which, Police Assistant will be sought to secure his presence.
3. Post this matter on **11.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**